|        | ANNEXURE 7  |   |                 |                |                           |  |   |                |                                      |  |                                   |                              |                                 |   |  |
|--------|---|---|-----------------|----------------|---------------------------|--|---|----------------|--------------------------------------|--|-----------------------------------|------------------------------|---------------------------------|---|--|
|        | Name of the corporate debtor: HARI MACHINES LIMITED; Date of commencement of liquidation: 16th November 2018; List of stakeholders as on : 27.05.2023 |   |                 |                |                           |  |   |                |                                      |  |                                   |                              |                                 |   |  |
|        | List of other creditors (Other than financial creditors and operational creditors)  |   |                 |                |                           |  |   |                |                                      |  |                                   |                              |                                 |   |  |
|        |   | Category of   |                 |                | Details of claim admitted |  |   |                |                                      |  | Amount                            |                              | i l                             |   |  |
| Sl.No. | Name of stakeholder   | stakeholders<br>(Preference<br>shareholders/<br>equity<br>shareholders/partn<br>ers/others) | Date of receipt | Amount claimed | Amount of claim admitted  | Nature of claim                            | Amount<br>covered by lien<br>or attachment<br>pending<br>disposal | attachment     | Amount<br>covered<br>by<br>guarantee | % share in<br>total<br>amount of<br>claims<br>admitted | of continge nt claim mutual dues, | dues,<br>that may<br>be set- | Amount of claim<br>not admitted | Amount of claim under Remarks, if any verificati on | Remarks, if any                              |
| 1      | BIHAR FOUNDRY &<br>CASTING LIMITED  | others  | 15.11.2018      | 3,43,86,431.00 | 2,23,36,004.00            | Advance amount paid to corporate debtor    | -   | Not applicable | -                                    | 51.01  | -                                 | -                            | 1,20,50,427.00                  | -   | Interest and penal interest was not admitted |
| 2      | S.A.IRON & ALLOYS PVT<br>LTD  | others  | 15.11.2018      | 97,79,315.00   | 55,00,000.00              | Advance amount paid to<br>corporate debtor | -   | Not applicable | -                                    | 12.56  | -                                 | -                            | 42,79,315.00                    | -   | Interest and penal interest was not admitted |
| 3      | RLJ CONCAST PVT LTD   | others  | 15.11.2018      | 2,37,99,967.00 | 1,59,55,236.00            | Advance amount paid to<br>corporate debtor | -   | Not applicable | -                                    | 36.43  | -                                 | -                            | 78,44,731.00                    | -   | Not applicable                               |
|        |   |   |                 | 6,79,65,713.00 | 4,37,91,240.00            |  |   |                |                                      | 100.00   |                                   |                              | 2,41,74,473.00                  |   |  |